NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No.663/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: One Vich Solutions Pvt Ltd

V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

. Prachi Wazalwar

ORDER

CP 663/252(1)/NCLT/MB/MAH/2017

On the mentioning made by the Petitioner Counsel, ROC, Pune is directed to file objections, if any, on or before next date of hearing.

List this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)